

RAJYA SABHA

Thursday, the 6th February, 2020/17 Magha, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

- I Report (2018-19) of Union Public Service Commission, New Delhi and related papers**
- II Report and Accounts (2018-19) of Saha Institute of Nuclear Physics, Kolkata and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I lay on the Table—

- I A copy each (in English and Hindi) of the following papers, under clause (1) of article 323 of the Constitution:—
 - (a) Sixty-ninth Annual Report of the Union Public Service Commission (UPSC), New Delhi, for the year 2018-19.
 - (b) Memorandum explaining the reasons for non-acceptance of the advice tendered by the Union Public Service Commission in respect of seven cases referred to in Chapter 9 of the above-said Report.
[Placed in Library. *See* No. L.T. 1856/17/20]
- II A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the Saha Institute of Nuclear Physics (SINP), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 1331/17/19]